

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 11
IA (Dis.) No.01 of 2024 in
CP (IB) No.05/BB/2021

IN THE MATTER OF:

M/s. Mitra Trading & Exports Pvt. Ltd. ... Petitioner
Vs.
M/s. MTM Trading Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 16.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Shri Ajai P. Johnson, Adv.

ORDER

1. Heard the Ld. Counsel for the Liquidator/Applicant in IA (Dis.) No.01/2024.
2. List the matter on **22.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Krishna